

[Print](#)**Defective Case Register from 2026-05-18 to 2026-05-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMAPL/22716/2026	SANGRAM JENA	2026-05-18	Synopsis and date chart not page mark in Index.
2	D-BLAPL/13674/2026	LAMBODOR ACHARI	2026-05-18	30-OTHER DEFECT (IF ANY) 1. Ann.1 in Envelope not attached in file. Resubmit for SR after compliance.
3	D-BLAPL/14248/2026	RAMESH CHANDRA MAHARANA	2026-05-18	Reference certificate not properly furnished.
4	D-ABLAPL/14556/2026	KARUNAKAR GAYA	2026-05-18	1. Annexure-1 to 3 not attested
5	D-CRLMA/14593/2026	UMESH CHANDRA DORA	2026-05-18	i) code wrongly mention in Index. ii) Date of order not mention in reference certificate.
6	D-ABLAPL/14548/2026	BIKRAM CHANDRA GHADEI	2026-05-18	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. In Annexure-1, page-12 is the 1st page of Charge sheet to be removed from F.I.R copy.
7	D-WP(C)/22671/2026	BIPLABA MOHANTY	2026-05-18	Page 23 not legible
8	D-ABLAPL/14614/2026	LAMBODOR ACHARI	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
9	D-WP(C)/22873/2026	TUSHAR KANTA NAYAK	2026-05-18	Page 15 not legible.
10	D-ABLAPL/14550/2026	SAYANTAN PANDA	2026-05-18	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
11	D-ABLAPL/14545/2026	PRANAYA SWAIN	2026-05-18	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
12	D-BLAPL/14765/2026	SOUMYA RANJAN DAS	2026-05-18	1. As per rejection order under Annexure-3, name of the Lower court does not tally with cause title.
13	D-WP(C)/22680/2026	BIPLABA MOHANTY	2026-05-18	Page 23 AND 45 not legible.
14	D-BLAPL/14410/2026	JAYANTI PANIGRAHI	2026-05-18	Three names of Advocate mentioned in V.nama. But, only one Advocate signed.
15	D-CRLMA/12664/2026	BITAS KUMAR SWAIN	2026-05-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Para no 7 left blank. ii) C. copy of order not page mark as well as Index. iii) A. fee Rs-2.25/- to be paid.
16	D-MACA/22654/2026	RIMJHIMBALA PATI	2026-05-18	Period of Delay 232 days, 2.statutory deposit not made

17	D-WP(C)/21096/2026	PRAFULLA KUMAR BISWAL	2026-05-18	1. Declaration of Deponent as Pet. No.1 in Point No.1 of Affidavit not correct.
18	D-WP(C)/22094/2026	SURJYA NARAYAN SAHU	2026-05-18	Date of copy of photograph vide annex-3 not tally with Index.
19	D-BLAPL/14524/2026	MANAS RANJAN BAUG	2026-05-18	1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2. Free copy/Certified copy of Rejection order not filed.
20	D-BLAPL/14634/2026	SARAT KUMAR JENA	2026-05-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
21	D-BLAPL/14630/2026	KULDEEP MOHANTY	2026-05-18	1. A. Fee of Rs.2.20 not paid on Ann.3. 2. OHCBA welfare Fund Rs.50 not paid
22	D-WP(C)/22427/2026	RANJAN KUMAR ROUT	2026-05-18	8-CAUSE TITLE NOT IN ORDER.
23	D-BLAPL/14457/2026	PRASANTA KUMAR JENA	2026-05-18	Name of the Lower Court (where the case is pending) incorrectly mentioned in petition.
24	D-BLAPL/14632/2026	MANORANJAN MUDULI	2026-05-18	1. Deponent not signed in Affidavit. 2. Ann.3 has been marked as Ann.2.
25	D-BLAPL/14242/2026	SUCHIT KUMAR NAYAK	2026-05-18	.Names In Capital Letters Of All The Signing Advocates Not Indicated
26	D-ABLAPL/14564/2026	ARUNA NAYAK	2026-05-18	1. Date Chart not mentioned in Index. 2. Pages in Petition not chronologically filed. 3. Prayer not proper. 4. Paragraph declaration not correct.
27	D-ABLAPL/14581/2026	UMAKANTA BARIK	2026-05-18	1. GR case No.left blank in Synopsis.
28	D-CRLA/12890/2026	SATYA NARAYAN MISHRA 4	2026-05-18	Put up SR after filing C. Copy Annex-1
29	D-CRLMC/14281/2026	MOHAN KUMAR SAHU	2026-05-18	1. Copy of Annexures-1 2 4 and 5 disclosing the name of Informant/Victim be kept in cover.
30	D-WP(C)/22655/2026	SAMEER KUMAR DAS	2026-05-18	annex-2 and 3 not clear visible
31	D-CRLMC/14517/2026	MANAS RANJAN DASH	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Date and No.of charge sheet under Annexure-5 does not tally with Index and para-8 of the petition.2. Put up for further S.R.
32	D-CRLA/6208/2026	CHINMAYA KUMAR SAHU	2026-05-18	Name of the informant with address , relative,teacher and school name in the FIR .and judgement vide annexs.1 and 2 be kept in cover.
33	D-FAO/22723/2026	SANGRAM JENA	2026-05-18	Vakalatnama properly stamped, Executed and accepted - not stamped
34	D-WP(C)/22867/2026	IN PERSON	2026-05-18	1. In person not furnished in C.T.2.Most of pages not paginated in annexs
35	D-CRLMC/14348/2026	KRANTI PRABHA MUKHI	2026-05-18	1.Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
36	D-BLAPL/13883/2026	SAMVIT MOHANTY	2026-05-18	Name of informant/victim mentioned in annexure need not be disclosed and kept in closed cover

37	D-CRLA/12691/2026	MANORANJAN KHATUA	2026-05-18	1. Relative of the victim reflected in the copy of judgement and most of pages in the judgement not neat and legible
38	D-BLAPL/14620/2026	JUGALA KISHORE PANDA	2026-05-18	1. OHCBA welfare Fund Rs.50 not paid
39	D-WP(C)/22876/2026	SANJIB MOHANTY	2026-05-18	Name of petitioner not tally with CT and affidavit.
40	D-CONTC/22890/2026	ADV.	2026-05-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  sl. no.6 not mentioned in petition para.
41	D-CRLMC/14573/2026	MOHAN KUMAR SAHU	2026-05-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Signature of the petitioner in V.nama does not tally with cause title.2.Signature of the deponent in affidavit does not tally with cause title.
42	D-CRLMC/14304/2026	USHARANI PATI	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1.Put up for further S.R.
43	D-CRLMP/14286/2026	ARJUNA CHARANA BEHERA	2026-05-18	1. Name of the victim / informant and Family Members need not disclosed in connection with Annexures, Original Affidavit, V.nama and kept in closed cover. 2. Redacted xerox copy of Annexures and Affidavit to be filed.
44	D-WP(C)/22704/2026	KAJAL SAHOO	2026-05-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-BLAPL/14594/2026	SAROJ KUMAR PADHY	2026-05-18	1. Paragraph 2 of the application filled twice.
46	D-WP(C)/21297/2026	SANDEEP RATH	2026-05-18	1. Page marking not done correctly. After page 9 one page left blank not paginated
47	D-BLAPL/14638/2026	SARAT KUMAR JENA	2026-05-18	Page No. not correctly furnished.Documents are nor properly aranged.
48	D-BLAPL/5868/2026	BIJAY KUMAR MALLICK	2026-05-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.Name of petitioner No.2 not properly mentioned in Cause title. 2.Annexures mentioned in Index not correctly furnished in avement. 3.Affidavit page not filed. 4.Annexure-2 not properly paginated. 5.Court

				fees of Rs.6/- not affixed in V.nama(Only Rs.6/- paid). 6.Name and details of Informant-cum-victim/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
49	D-CMP/22487/2026	BHASKAR CHANDRA PANDA	2026-05-18	further SR after filling of c copy of impugned order
50	D- ABLAPL/14406/2026	DEEPAK KU SAHOO	2026-05-18	Detail address andf Mobile No. of Informant-cum-victim mentioned in Page No.8 be redacted
51	D-WP(C)/22295/2026	KAMIL RASHID	2026-05-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Serial no-4 not correctly mentioned in the affidavit.
52	D- BLAPL/14745/2026	PRABIN DAS	2026-05-18	Name of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
53	D- CRLREV/3057/2026	AMLAN SHAKTI PAUL	2026-05-18	Annex-1 not mentioned in petition. 2. Good ground certificate not furnished.
54	D- BLAPL/14625/2026	RABINDRANATH PRUSTY	2026-05-18	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
55	D-WA/21196/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-05-18	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.Para no. wrongly mention in I.A. no. 1731/2026
56	D-WA/21205/2026	SAROJ KUMAR JEE, AG.A.	2026-05-18	Op no. 2 in wp (c) not made party in appeal memo.
57	D-WA/21207/2026	AISHWARYA DASH, A.S.C.	2026-05-18	Op no. 2 in wp (c) not made party in appeal memo.
58	D- CRLMP/12240/2026	SUJAY SHANKER SINGHDEO	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for Further SR after redacting the name of victim / informant from the petition.
59	D-CRLA/13203/2026	SUSAMPAD HOTA	2026-05-18	1 Days of Limitation not mentioned in limitation petition.
60	D- CRLMC/14337/2026	KRANTI PRABHA MUKHI	2026-05-18	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
61	D- BLAPL/14652/2026	PRASANTA KUMAR MAHAPATRA	2026-05-18	Page no. not correctly furnished in Affidavit.
62	D-WP(C)/22184/2026	AMIT KUMAR BARIK	2026-05-18	Page 26 not legible.
63	D- CRLMP/12239/2026	SUJAY SHANKER SINGHDEO	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for Further SR after redacting the name of victim / informant from the petition
64	D-RSA/19735/2026	BIJAYA KUMAR BEHERA	2026-05-18	C.Fee Payable be corrected

65	D-CRLMC/14326/2026	ARIJEET MISHRA	2026-05-18	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover
66	D-WP(C)/22574/2026	PRADIPTA VARMA	2026-05-18	Page 29 not legible
67	D-BLAPL/13950/2026	SACHIKANTA DASH	2026-05-18	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
68	D-MATA/22766/2026	GYANA RANJAN MISHRA	2026-05-18	good ground not furnished
69	D-WP(C)/23086/2026	KUNAL KUMAR SWAIN	2026-05-18	Not properly page marked.
70	D-ABLAPL/14478/2026	JYOTIRMAYA SAHOO	2026-05-18	i) Annexure -1 not legible.ii) For further S.R. after removal of defect.
71	D-MATA/22536/2026	M.MALLESWARAM	2026-05-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid 2. being aggrieved not furnished
72	D-WP(C)/23160/2026	RANJAN KUMAR NAYAK	2026-05-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure no. not mentioned in Cause title.
73	D-ABLAPL/14463/2026	SATYABRATA SENAPATI	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Annexure -1 and 2 be kept in sealed cover.ii) Redacted copy of annexure-1 and 2 to be filed.iii) Name and detail address of the victim and its relatives be redacted from petition and annexures.iv) For further S.R. after removal of defect.
74	D-CONTC/20278/2026	ADV	2026-05-18	Name of the Opp.party not mentioned in the Index,date chart, affidavit and Sl. nos. 1 and 2 in the cause title.
75	D-CONTC/20452/2026	SIDHESWAR MALLIK	2026-05-18	Name of the Opp.party not furnished in affidavit.
76	D-BLAPL/14535/2026	BIRAJA PRASANNA DAS	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
77	D-ABLAPL/14493/2026	JAYANTA KUMAR MAJHI	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i) Annexure-1 be kept in sealed cover with D-ABLAPL No.ii) For further S.R. after removal of defect.
78	D-ABLAPL/14787/2026	DEEPAK GOCHHAYAT	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after redacting the name of victim/ informant and Family Members from the petition and Annexure. 2. Name of the victim/informant need not be disclosed in connection with Annexure-1 and kept in closed cover
79	D-WP(C)/22305/2026	ABHIRAM SWAIN	2026-05-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-BLAPL/14541/2026	SUSHANTA KUMAR SAMANTARAY	2026-05-18	Five names of Advocate mentioned in V.nama. But, only 4 Advocates signed. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
81	D-CRLMC/13414/2026	PURNA CHANDRA MISHRA	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant and relative from the petition.
82	D-WP(C)/21037/2026	PRATIK DASH	2026-05-18	1. Name of father of Pet and age not mentioned in CT. 2. Address of OP. No.6 not proper. 3. Date of Ann.33 in Index and Para 69 not correct. 4. Points on Ground not properly serial numbered.
83	D-WP(C)/23055/2026	SANGRAM JENA	2026-05-18	.Subject Code Not Furnished .
84	D-ABLAPL/14716/2026	DILLIP KUMAR SAHOO	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
85	D-WP(C)/22078/2026	KRISHNA CHANDRA SAHU	2026-05-18	Page no.26 not filed.
86	D-ABLAPL/14688/2026	SK. ZAFARULLA	2026-05-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-WP(C)/22136/2026	PRITAM KUMAR MOHANTY	2026-05-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A.
88	D-WP(C)/21095/2026	LAMBODOR ACHARI	2026-05-18	1. Paragraph declaration not correct. 2. Ann.1 and 6 not legible. 3. Ann.6 has been marked as Ann.4.
89	D-ABLAPL/14717/2026	BIKRAM KEASHARI RAJ	2026-05-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page nos.8 9 and 11 not neat and legible.
90	D-ABLAPL/14582/2026	AMITAV TRIPATHY	2026-05-18	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
91	D-WA/21156/2026	TUSAR KUMAR MISHRA	2026-05-18	AU fee Rs 2.25/- to be paid.
92	D-BLAPL/13196/2026	ARUN KUMAR BEHERA	2026-05-18	Name of Informant/ victim be redacted from FIR.
93	D-ABLAPL/14516/2026	RAKESH KUMAR MALLICK	2026-05-18	i) Annexure -1 not legible.
94	D-ABLAPL/14239/2026	RITURANJAN CHHOTARAY	2026-05-18	Name and Details of victim/ informant mentioned in annexure need not be disclosed and kept in closed cover
95	D-ABLAPL/14534/2026	DIPANKAR ACHARYA	2026-05-18	i)Informant husband name be redacted from page 8.ii) For further S.R.
96	D-WP(C)/22287/2026	UMESH CHANDRA MOHANTY	2026-05-18	PAGE NOS. 102 104 106 108 109 112 and 114 ARE PARTIALLY LEGIBLE.
97	D-WP(C)/22938/2026	ARIJEET MISHRA	2026-05-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraph not correctly mentioned in the affidavit.
98	D-CRLREV/13494/2026	SANJIB KUMAR BHANJADEO	2026-05-18	1. Being aggrieved not furnished.2 Page-43 and 105 not legible.
99	D-WA/21216/2026	SAROJ KUMAR JEE,A.G.A	2026-05-18	Address of op no. 5 in wp (c) does not tally with appeal memo.
100	D-ABLAPL/14542/2026	PRAKASH CHANDRA DASH	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  i)Annexure -1 be kept in sealed cover with marking D-ABLAPL no.11) As per standing order the redacted name and detail address of the victim and her relatives of annexure-1 to be filed.11) For further S.R. after removal of defect..
101	D-CONTC/16199/2026	ADV.	2026-05-18	i) Age of the petitioner no. 13 not mentioned in cause title
102	D-ABLAPL/14543/2026	PRAKASH CHANDRA DASH	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  i) Original copy of annexure-1 be kept in sealed cover.ii) D-ABLAPL no. be mentioned on the sealed cover.iii) As per standing order the name and detail address of the victim and her relatives

				redacted from petition and annexure-1 and then filed.iv) For further S.R.
103	D-RSA/18440/2026	SATYARANJAN SENAPATI	2026-05-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. Court Fee Rs.2695/- Payable Not Paid. 2. Authentication fee due on the Appellate Court Judgement Rs 02 /- Not Paid 3. HCBA Welfare Fee Of Rs.50/- Not affixed. 4.C.Fee Payable not furnished.5.Not Properly Addressed in the I.As.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
104	D-BLAPL/14790/2026	JAJATI KESHARI KHUNTIA	2026-05-18	Mobile number of the Informant/Victim to be redacted at page no.12.
105	D-CONTC/16170/2026	ADV.	2026-05-18	I) District name not furnished in address of the contcmenor in cause title.
106	D-ABLAPL/14747/2026	SAPAN KUMAR LENKA	2026-05-18	.Receipt Showing Serv.copy To Vigilance not Filed.
107	D-ABLAPL/14588/2026	SAROJ KUMAR DASH	2026-05-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Deponent is the petitioner No.2 and mentioned in affidavit i,e. himself duly authorized by petitioner No.2.
108	D-ABLAPL/13966/2026	NIRANJAN SINGH (1)	2026-05-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
109	D-BLAPL/14802/2026	ABHISIDDHANTA SAHOO	2026-05-18	1.H.C B.A M.W S Rs 50/- to be paid in V. nama
110	D-ABLAPL/14684/2026	ARJUNA CHARANA BEHERA	2026-05-18	. Name of the informant with address and mobile no. reflected in the FIR vide annex.1 and 2 to be kept in cover.
111	D-ABLAPL/14681/2026	KSHIROD KUMAR ROUT	2026-05-18	1.comp lit address of op. party not furnished.2.Deponent sl.no. not correctly furnished in declaration of affidavit
112	D-CRLMP/14440/2026	ALEKH CHANDRA MOHANTY	2026-05-18	.Names In Capital Letters Of All The Signing Advocates Not Indicated
113	D-BLAPL/11360/2026	SIVA SANKAR CHAINI	2026-05-18	1. Name or Address of informant or victim in Ann.2 page 16 and 19 be redacted. Name and address appearing in statements from page 23 to 31 be redacted. Details of victim in page 32 , 35 and 50 be redacted. Resubmit for SR after removal of defects

114	D-BLAPL/14801/2026	ASWINI SAHOO	2026-05-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements and any other documents if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
115	D-CMP/21762/2026	AMIT PRASAD BOSE	2026-05-18	1.Some of the Parties as per Trial Court not added in the Petition.2.Date mentioned In the Annex-1 be corrected in the Index
116	D-CRLMC/13529/2026	BISWAJIT NAYAK	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after redacting the name of the victim / informant and relative from the petition.
117	D-ABLAPL/14767/2026	AMIT KUMAR SAHU	2026-05-18	1. Phone number to be redacting from page no.8.
118	D-CRLMC/11609/2026	BIKRAM CHANDRA GHADEI	2026-05-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.As per impugned order under Annexure-1,name of the Lower court does not tally with Synopsis and petition. 2.Nomenclature of the case(CRLMC) not correctly furnished at para-2 in the petition.3. Provision of Law not correctly furnished in the cause title
119	D-ABLAPL/13231/2026	BIBHUTI BHUSAN MISHRA	2026-05-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  i)Page no.11 not properly scanning.ii) T.R. case no. mentioned as T.A. case in para-3 of the petition.
120	D-WP(C)/21865/2026	NIROD KUMAR SAHOO	2026-05-18	Paragraph not mentioned in the affidavit.Page 51 52 53 61 62 not neat. 2.Receipt Showing Serv.copy To cg not Filed.
121	D-ABLAPL/14445/2026	SAROJ KUMAR PADHI	2026-05-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.  i) G. R. case no. mentioned in synopsis not tally with cause title.ii) Sl. no. 2 of the affidavit not tally with sl. no. 1 of the affidavit
122	D-WP(C)/22998/2026	SANGRAM JENA	2026-05-18	Page no. 20 not neat
123	D-CONTC/16162/2026	SWAPNA KUMAR OJHA	2026-05-18	i) C. Fee of Rs. 10/- not paid in vakalatnama
124	D-WP(C)/23109/2026	JAJATI KESHARI KHUNTIA	2026-05-18	Petition ,Affidavit and prayer not signed by the advocate
125	D-ABLAPL/12467/2026	RAJ KUMAR ROUT	2026-05-18	1. Details of Informant in Ann.2 page 15 point No.7 be redacted. Resubmit for SR after removal of defects.

126	D-WA/19739/2026	ARUN KUMAR ROUT	2026-05-18	further SR after filling of c copy of impugned order, and furnish with appeal format
127	D-WP(C)/22825/2026	RAMAKANTA SAHU	2026-05-18	Most of page not paginated in annex.1.
128	D-MACA/45615/2025	PRAKASH KUMAR MOHANTY	2026-05-18	2-VALUATION OF PROPERTY NOT MADE Further SR after furnish valuation with court fee payable
129	D-BLAPL/13456/2026	ARIJEET MISHRA	2026-05-18	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
130	D-ABLAPL/14448/2026	RAMA CHANDRA JENA	2026-05-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Name of the petitioner in date chart not tally with cause title. ii) Name of the school be redacted from the petition. iii) Sl. no. 5 repeated in the petition. iv) Sl. no. 2 of the affidavit not tally with sl. no. 1 of the affidavit. v) Name of the ladies teaching and non- teaching staff be redacted from page 13 and 14. vi) Annexure-1 be kept in sealed cover. vii) Redacted copy of annexure-1 be filed. viii) For further S.R. after removal of defect.
131	D-ABLAPL/14294/2026	JAJATI KESHARI KHUNTIA	2026-05-18	Original FIR copy should be kept in closed envelop. 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
132	D-ABLAPL/14571/2026	PARSURAM PANDA	2026-05-18	1. Pet. No.2 not properly represented in CT. 2. Pet. No.2 has not signed in V.nama.
133	D-WA/21215/2026	AISHWARYA DASH,A.S.C	2026-05-18	Address of the Op no. 5 in wp (c) does not tally with appeal memo.
134	D-WP(C)/21234/2026	NALINI KUMAR JENA	2026-05-18	Date of execution not furnished
135	D-BLAPL/14760/2026	BIJAY KUMAR BEHERA	2026-05-18	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
136	D-ABLAPL/14577/2026	JAYANTA KUMAR MAJHI	2026-05-18	1. Date of FIR in Date Chart not correct.
137	D-WP(C)/22710/2026	DEVASHIS PANDA	2026-05-18	14-NOT PROPERLY INDEXED. Page 30 to 32 partly not legible.
138	D-BLAPL/14629/2026	SARAT KUMAR JENA	2026-05-18	1. A. Fee of Rs.3.85 not paid on Ann.2. 2. OHCSA welfare Fund Rs.50 not paid.
139	D-WP(C)/22646/2026	SIDHARTH SHANKAR PADHY	2026-05-18	Annexure-3 not mentioned in averments.
140	D-BLAPL/14599/2026	JUGALA KISHORE PANDA	2026-05-18	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after

141	D-BLAPL/14601/2026	JUGALA KISHORE PANDA	2026-05-18	1. Pane no 12 not legible
142	D-ABLAPL/14616/2026	AMIT PRASAD BOSE	2026-05-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Occupation not mentioned in the affidavit. Annexure be kept in envelop.
143	D-FAO/20943/2026	SANGRAM JENA	2026-05-18	In Being Aggrieved Para the Case No and the Date of order be corrected.
144	D-RVWPET/22281/2026	SUNANDA BISWAL	2026-05-18	Prayer portion be confined to one order. Put up for SR after removal of defects.
145	D-EXP/15347/2026	SARAT KUMAR BEHERA	2026-05-18	i) Legible copy of page no. 10 to be filed.
146	D-BLAPL/14788/2026	BIKRAM CHANDRA GHADEI	2026-05-18	1. No. of S.T. case under Annexure-2 does not tally with Synopsis and Petition.
147	D-BLAPL/14784/2026	ASHOK KUMAR SAHOO	2026-05-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Paragraph no. not correctly furnished in the petition. 2. Put up for further S.R
148	D-BLAPL/14785/2026	SARAT KUMAR JENA	2026-05-18	Mobile number of the Informant/Victim to be redacted at page no.10.
149	D-MACA/22342/2026	NAYAN BEHARI DAS	2026-05-18	Period of Delay 208 days
150	D-WP(C)/22752/2026	SURJYA NARAYANA SAHU	2026-05-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED